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ITEM NO.1-PH

COURT NO.5

SECTION XVI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).10163-10165/2015  
(Arising out of impugned final judgment and order dated 10/11/2014  
in CWJC No. 10226/2010 10/11/2014 in CWJC No. 14677/2009 10/11/2014  
in CWJC No. 7508/2011 passed by the High Court Of Patna)  
GOVT. OF BIHAR AND ORS. ETC ETC

Petitioner(s)

VERSUS

DAYANAND SINGH ETC. ETC.

Respondent(s)

(With appln.(s) for exemption from filing official English  
translation and exemption from filing O.T., impleadment, interim  
relief and offic report)

WITH

SLP(C) No. 11365/2015

(With appln.(s) for permission to file additional documents and  
appln.(s) for exemption from filing O.T. and appln.(s) for placing  
addl. facts and documents on record and Interim Relief and Office  
Report)

SLP(C) No. 11363-11364/2015

(With appln.(s) for permission to file SLP and Office Report)

SLP(C) No. 14625-14626/2015

(With Office Report)

SLP(C) No. 22190/2015

(With (With appln.(s) for permission to appear and argue in person  
and appln.(s) for c/delay in filing SLP and Office Report)

Date : 28/09/2016 These petitions were called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE J. CHELAMESWAR

HON&#39;BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. P.S. Patwalia, Sr. Adv.

Mr. Samir Ali Khan, Adv.

Mr. Ajit Kr. Sinha, Sr. Adv.

Dr. Maurya vijay Chandra, Adv.

Mr. Prem Prakash, Adv.

Mr. Srijan Sinha, Adv.

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D. K. Devesh, Adv.

Mr. Ritesh Khatri, Adv.

Petitioner-in-person

For Respondent(s) Mr. Navin Prakash, Adv.

Mr. Anil K. Mishra, Adv.

Mr. Anurag Singh, Adv.

Mr. Yadav Narender Singh, Adv.

Mr. Amrendra Saran, Sr. Adv.

Mr. Pravin H. Parekh, Sr. Adv.

Mr. Kshatrshal Raj, Adv.

Mr. Vishal Prasad, Adv.

Mr. Abhishek U. Deshmukh, Adv.

Mr. Somesh Chandra Jha, Adv.

For M/s. Parekh & Co., Adv.

Mr. Guru Krishna Kumar, Sr. Adv. (Not present)

Mr. Sanjay Kumar Dubey, Adv.

Mr. Ramesh Kumar Tewari, Adv.

Ms. S. Singh, Adv.

Mr. Devendra Kr. Shukla, Adv.

Mr. Chakrapani, Adv.

Mr. Anurag Singh, Adv.

Mr. Anil Kumar Mishra, Adv.

Mr. Krishna Kant Dubey, Adv.

Mr. Upendra N. Mishra, Adv.

Mr. Satyedra Srivastava, Adv.

Mr. Rajiv Ranjan Dwivedi, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Heard learned counsel for the parties at length.

List tomorrow the 29 th  
September, 2016 at 2.00 p.m. for  
further hearing as part heard.

[O.P. SHARMA ] [RAJINDER KAUR]  
AR-CUM-PS COURT MASTER